

Autonomous Status to Education

1147. SHRIGULABCHAND KATARIA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to give autonomous status to education; and

(b) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). There is no such proposal under consideration of the Government. However, various educational institutions set up by Government are autonomous in their functioning.

[English]

National Parks

1148. SHRI MAHENDRA SINGH MEWAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the state-wise number of national parks in the country at present;

(b) the amount of money being provided by the Central Government to the State Governments for the development of these parks; and

(c) the amount sanctioned to Rajasthan for the year 1989-90 and 1990-91 for the development of the National Parks?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY): (a) The State-wise number of National Parks in the country is given in the statement I attached.

(b) A sum of Rs. 2231.76 lakhs was sanctioned by the Central Government to the State Governments for the development of these National Parks during the 7th Five Year Plan.

(c) The central assistance provided for development of the National Parks in Rajasthan during 1989-90 and that tentatively proposed for sanction during the year 1999-91 are given in the attached statement II.

STATEMENT-I*State-Wise number of National Parks*

| <i>S.No.</i> | <i>Name of State</i> | <i>Number of National Parks</i> |
|--------------|---------------------------|---------------------------------|
| <i>1</i> | <i>2</i> | <i>3</i> |
| 1. | Andaman & Nicobar Islands | 6 |
| 2. | Andhra Pradesh | 1 |
| 3. | Arunachal Pradesh | 2 |
| 4. | Assam | 2 |
| 5. | Bihar | 1 |

| <i>S.No.</i> | <i>Name of State</i> | <i>Number of National Parks</i> |
|--------------|----------------------|---------------------------------|
| <i>1</i> | <i>2</i> | <i>3</i> |
| 6. | Goa | 1 |
| 7. | Gujarat | 4 |
| 8. | Himachal Pradesh | 2 |
| 9. | Jammu&Kashmir | 4 |
| 10. | Karnataka | 5 |
| 11. | Kerala | 3 |
| 12. | Madhya Pradesh | 11 |
| 13. | Maharashtra | 5 |
| 14. | Manipur | 2 |
| 15. | Meghalaya | 2 |
| 16. | Orissa | 2 |
| 17. | Rajasthan | 4 |
| 18. | Sikkim | 1 |
| 19. | Tamil Nadu | 3 |
| 20. | Uttar Pradesh | 7 |
| 21. | West Bengal | 3 |

STATEMENT-II

| <i>Sl. No.</i> | <i>Name of the National Park</i> | <i>Amount Sanctioned in 1989-90</i> | <i>Proposed outlay for 1990-91</i> |
|----------------|----------------------------------|-------------------------------------|------------------------------------|
| 1 | 2 | 3 | 4 |
| 1. | Ranthambhore National Park | 65.01 | 69.14 |
| 2. | Sariska National park | 27.555 | 24.00 |
| 3. | Keoladeo National Park | 19.94 | 17.25 |
| 4. | Desert national Park | 12.92 | 11.47 |
| | | 125.425 | 121.86 |

N.B. Central assistance is provided to Ranthambhore and Sariska National Parks under "Project Tiger" and that to Keoladeo and Desert National Parks under the scheme "Assistance for Development of National Parks."